

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 302 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: M/s Golden Krafts (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Ms. Nibruti Samal, Advocate		
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	For the Respondent(s):	Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.		
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		Mr. Manish Raj, Company Prosecutor for ROC, Delhi		
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ORDER

Reply of the ROC is stated to have been filed. Adjourned to 10th January, 2018 for the reply of the Income Tax Department.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)